## NATIONAL COMPANY LAW TRIBUNAL

## **NEW DELHI BENCH**

(IB) 308 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE COMPANY: M/s Garnish Electronics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

**DESIGNATION** 

REPRESENTATION

SIGNATURE

For the Petitioner:

None

For the Respondent:

Ms. Lakshmi Gurung, Standing Counsel for Income

Tax Deptt. with Easha Kadian, Advocate

Mr. Manish Raj, CP for ROC Delhi

## **ORDER**

Reply of the ROC is already on record. Ld. Counsel for the Income Tax Department prays for further time to file the reply.

To come up on 18th December, 2017.

(S. K. Mohapatra)
Member (T)

(Ina Malhotra)

Member (J)